

(b) if so, the action taken by Government in this regard?

**The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed):** (a) (i): Yes, Sir.

(ii) No, Sir.

(b) The Government of Maharashtra's proposal for distillation of foreign liquor at the Government distillery at Chitali is under consideration. Regarding establishment of a foundry at Wardha, setting up a Foundry Forge Project at Wardha in the Central Sector is under consideration.

#### **Industrial Projects in Maharashtra**

**7232. Shri Sonavane:  
Shri D. S. Patil:**

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether it is a fact that the Government of Maharashtra have requested for the sanction of the Aluminium factory at Ratnagiri; and

(b) if so, the action taken by Government in this regard?

**The Minister of Steel, Mines and Metals (Dr. Channa Reddy):** (a) and (b). The Bharat Aluminium Company Ltd., New Delhi, a Central Government Company, have been entrusted *inter alia* with the implementation of a new 50,000 tonnes aluminium project in the Koyna region of Maharashtra State. A detailed report for the project, with Ratnagiri as the location, prepared by Messrs Vereinigte Aluminium Werke of West Germany has been examined by the Company, and the cost estimates of the project, as revised by the Bharat Aluminium Company, are presently under consideration of the Government. The Maharashtra Government have also requested for early sanction and implementation of the project. A decision on the project is expected to be taken shortly.

#### **Over-Bridge at Mailani Station**

**7233. Shri Balgovind Verma:  
Shri Kindar Lal:  
Dr. Mahadeva Prasad:  
Shri K. D. Tripathi:**

Will the Minister of Railways be pleased to state:

(a) whether an over-bridge has been constructed at Mailani Station of the North-Eastern Railway for the convenience of passengers to go over to the other platform;

(b) if so, the reasons for not extending it upto the colonies of the Railway employees;

(c) the number of families residing on the other side of Railway lines;

(d) whether the family members of these employees have been allowed to cross the railway lines to go over to Mailani village to purchase the daily necessities of life; and

(e) if not, what passage has been given to them to enable them to cross the railway lines?

**The Minister of Railways (Shri C. M. Peonacha):** (a) Yes.

(b) and (c). There are only about 150 Railway quarters on the other side of the Railway line and as such extension of the existing foot over-bridge is not considered necessary at this stage.

(d) No.

(e) There exist level crossings on both sides of the yard. There is also a proposal to provide a foot-path across the tracks at the South end of the yard for the residents to go from the colony to the village situated on the other side of the railway line.

#### **Setting up of Paper Mill in U.P.**

**7234. Shri Balgovind Verma:  
Dr. Mahadeva Prasad:  
Shri Kindar Lal:  
Shri K. D. Tripathi:**

Will the Minister of Industrial